MINISTRY OF INDUSTRY

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(Department of Industrial Development)

New Delhi, the 31st October, 1983

G.S.R. 856 : -In exercise of the powers conferred by the proviso to article 309 of the Constitution and in supersession of the Office of the Controller-General of Patents, Designs and Trade Marks [Class I and II (Gazetted) posts] Recruitment Rules, 1968 in so far as they relate to the posts in the Patent Office, except as respects things done or omitted to be done, the President hereby makes the following rules regulating the method of recruitment to Group 'A' and Group, 'B' posts in Patent Office in the Office of the Controller-General of Patents, Designs and Trade Marks, namely:-

1. Short title and commencement .---(1) These rules may be called the Patent Office (Group 'A' and Group 'B' posts) Recruitment Rules, 1983.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Application .- These rules shall apply to the post(s) specified in column 1 of the Schedule annexed hereto.

3. Number of posts, classification and scale of pay.—The number of the said posts, their classification and the scales of pay attached thereto, shall be as specified in columns 2 to 4 of the said Schedule.

4. Method of recruitment, age limit, qualifications etc.-The method of recruitment to the said posts, age limit, qualifications and other matters connected therewith shall be as specified in columns 5 to 13 of the Schedule aforesaid.

5. Disqualification .-- No person, --

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to any of the said posts :

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and there are other grounds for so doing, exempt any person from the operation of this rule,

6. Power to relax. --Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, and in consultation with the Union Public Service Commission, relax any of the provisions of these rules in respect of any class or category of persons.

7. Saving. Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE

Name of post		Classifica- tion.	Scale of pay	Whether selection post or non- selection post	recruits	Whether benefit of added years of service admissible	Educational and other fications required for recruits	
						under rule 30 of the C.C.S. (Pension) Rules, 1972		.a.r
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var pi	endent of orkload.		Rs. 1500-60- 1800-100- 2000/-		Not exceeding 50 years (Relaxable for Go- vernment servants 5 years in accor dance with the ins tructions issued by the Central Government. Note : The crucic date for determining the age limit	- - - -	Essential : (i) Master's degree in sics/Chemistry or ree in Engineerin nology of a rece University or equ (ii) 10 years' researce perience with rece original researce published papers. OR	Deg- pg/1ech- opnized ivalent. h ex- cord of ch an

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shall be the closing date for receipt of applications from candidates in India (other than those in Andaman and Nicobar Islands and Lakshadweep).

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10 years' practical experience in a supervisory capacity in an Industrial or Engineering Orgainsa tion.

OR

10 years' experience in superivsory capacity in a Patents Office.

- Note 1 : Qualifications are relaxable at the discretion of the Union Public Service Commission in case of candidates otherwise well qualified.
- Note 2 : The qualification(s) regarding experience is/ are relaxable at the discretion of the Union Public. Service Commission in the case of candidates belongs/ ing to Scheduled Castes and Scheduled Tribes if, at any stage of selection, the Union Public Service Commission is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancies reserved for them.

Desirable :

(i) Degree in Law of a recognised University or equivalent.

(ii) Administrative experience.

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fications (ed for d ruits will	nal quali- prescrib- lirect rec-	Period of probation, if any,	Method of recruitment whether by direct recruit- ment or by promotion or by deputation/transfer and percentage of the vacancies to be filled by various methods	motion/deputation/transfer,	If a Departmental Promo- tion Committee exists, what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making re- cruitment
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No	and a second	2 years	By promotion failing which by direct rec- ruitment.	Promotion : Deputy Controller of Patents and Designs, with J years regular service in the grade	(for considering pro-	Consultation with the Union Public Service Commission

				 (1) Chairman/Member, Union Public Ser- vice Commission— Chairman. (ii) Joint Sccretary (Ad- ministration), De- partment of Indus- trial Development —Member. (iii) Controller General of Patents, Designs and Trade Marks — Member. Group 'A' Departmental Promotion Committee 	making direc
				 Union Public Service Commission— Chairman. (ii) Joint Secretary (Administration), Department of Industrial Development —Member. (iii) Controller General of Patents, Designs and Trade Marks— Member. Group 'A' Departmental Promotion Committee 	making direc recruitment,
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> Note : The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India (other than those in Andaman and Nicobar Islands and Lakshadweep).

nal research and published papers;

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6 years' practical experience in a supervisory capacity in an engineering or industrial organisation;

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(ii) Experience in advertising/

publicity or public relations. (2) The departmental Assistant Information Officer with 5 years' regular service in the grade will also be considered and in case he is selected for appointment to the post, the same shall be deemed to have been filled by promotion. (Period of deputation/con-

tract including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same organisation/department shall ordinarily not exceed 3 years).



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Not applicable	2 years	By direct recruitment	Not applicable	Group 'A' Departmental Promotion Committee (for considering confirma- tion): (i) Joint Secretary	Consultation with the UPSC- necessary while making direct recruitment.
				(Administration), Department of In- dustrial Development —Chairman	
ACAN ACCOM				(ii) Controller General of Patents, Designs and Trade Marks-Me	mber
			•	Note : The Proceedings of the Departmental	

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				Promotion Committee
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				Note 2 : The qualification(s) regarding experience is/
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	All Contract bellen			cretion of the Union Public
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				Desirable :
				(i) Knowledge of Law and

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8. Senior	•1 (1983) •Subject to varia- tion depen-	General Central Service Group 'B' Gazetted	Rs. 650-30- 740-35-810- EB-35-880-40- 1000-EB-49- 1200.	Selection.	Not exceeding 3 years. (Relaxable for Gor servants by 5 yr in accordance w tho instructio	vt. s. ith ons	gnised Ui valent. (ii) Degree	Degree of reco niversity or equi
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Ploty 2 : The qualification(s) terriding experience is/are relaxable at the discretion of the Union Public Service Commission in the case of can lidates belonging to Scheduled Castes and Scheduled Tribes, if, at any stage of selection the Union Public Service Commission is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be avallable to fill up the vacancies reserved for them.

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Desirable :

(i) Master's Degree in Library Science of a recognised University or equivalent.
(ii) Experience of documen-tation work in a res-ponsible capacity.
(iii) Working knowledge of

(iii) Working knowledge of any one modern Euro-pean language other than Binglish.

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	Age: No. Educational Quali- fication : No, but must possess at least liachtor's De- gree and Degree or equivalent Dip- loma in Library Schence of a recog-	2 years	By promotion failing which by direct recruit- ment,	Promotion : Librarian with 10 years' regu- lar service in the grade.	Group 'B' Departmental Promotion Committee ; (i) Joint Secretary (Administration), Department of In- dustrial Develop- ment- Chairman,	Consultation with the UPSC necessary while making direct recruitment.
.F.	nlsed University or equivalent.				(ii) Controller General of Patents, Designs and Trade Marks	
					Note : The Proceedings of the Departmental Promotion Committee relating to confirma- tion shall be sent to the Commission for approval. If, how- ever, these are not approved by the Com- mission a fresh meet- ing of the Departmental Promotion Committee to be presided over by the Chairman or a Member of the Union Public Service Com- mission shall be held.	.a`

MGIPRRND-11 Industry/83-Sec. VIII-22-12-83-150.

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[No. A-12018/5/81-E.IV] E.V.L. PRASADA RAO, Under Secy.

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(Department of Industrial Development)

New Delbi, the 12th April, 1969

USR. 312.--In exercise of the powers conferred by the proviso to article 302 of the Constitution, the President hereby makes the following rules further to amend the Patent Office (Chroup 'A' and Group 'II' posts) Recruitment Rules, 1983, namely :---

- 1. (1) These tules may be called the Patent Office (Group 'A' and Group 'B' posts) Recruitment (Amendment)
 - (2) They shall come into force on the date of their publication in the Official Gazette.

2 In the Scheidale to the Fatent Office (Group 'A' and Group 'B' posts) Recruitment Rules, 1983,

- (1) against serial number 1 relating to the post of Joint Controller of Patents and Designs, -
 - (a) column 4, for the letters and figures "Rs. 1503, 60-1800 100 2000" the letters and figures "Rs. 4500, 150-5700" shall be substituted;
 - (b) In column 10 after the entries, the ' following note shall be inserted, namely :---

"Note.--Hore holding the nort of feint Controller of Patents and Designs in the pre-revised scale of Rs. 1500-2000 on a regular bady pilor to notlikation of there rules chall be deemed to have been to appointed to the pest in the uppraded scale of Rs. 4500-5760.";

(c) in column 11, for the entries the following shall be substituted, namely

Deputy Controller of Patents and Designs 5 years' regular service in the grade."; with

- - (a) In column 4, for the letters and figures "Re. 1300-50-1700", the letters and lipures Re. 3700-125-4700-150-5000" shall be substituted; 1 (11)
 - (b) in column 10 after the entries the following note shall be inserted, namely the
 - "Note --Those holding the post of Deputy Control-ler of Patents and Designs in the pre-revised scale of Rs, 1300-1700 op a tegolar basis prior to notification of these rules shall be discurd to have been so appointed to the post in the ungraded scale of Rs, 3700-5000,";
- - "Promotion :

Assistant Controller of Patents and Deligns and Information Officer with 3 years' regular ser-vice in the respective grade.";

(3) again to erial No. 3 relating to the post of Assistant Controller of Patents and Designs under column d, for the letters and figures "Rs, 1103-50-1600", the letters and figures "Rs, 3060-100-3500-125-4500" shall be substituted;

(4) mainer serial 110, 4 relating to be post of Scientific

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- (a) In e-down 4, for the figures "Rs 1100-50-1600" the figure "Rs, 3000-100-3500-125-4500" shut to sub dituted; slink
- (b) In column 11 for the existing entries against i clause (a) (ii) and (iii) the following entries i shall be substituted, manely in the following entries is

"(ii) with 5 years' service in posts in the scale Rs. 2200-1000 or equivalent tor hit of a

- (iii) with 8 years' service in posts in the scale of Rs. 2000-3300 or equivalent; and 'f
- (5) mealing could number 5 telating to the post of Information Officer, 11 + 11 + 11

(n) in column 4, for the letters and floures liks, 1100-50-1600", the letters and floures "Rs. 3000-100-3500-125-4500" shall be substituted \$5

- (b) In column 11 for the existing entries pendast charter (a) (II) and (III) the following entries that is substituted, namely is "(II) with 5 years' service in posts in the scale Re- 2.00 4000 or equivalent; o-"(III) with 8 years' service in posts in the scale of its, 2000-3560 or equivalent; and";

- (6) against serial number 6 relating to the post of Assistant Information Officer, under column 4, for Jetters and figure "JRs. 700-10,900 (D)-10 (100-50,1300", the letters and figures "IRs. 7200-75-2800-ED-160-4000" shall be substituted; .1.
- (7) against vertal number 7 relating to the post of Framines of Patents and Designs under column 4. for the letters and fleates effs. 700-40-900-10 40-1100-50 tuber, the letters and fleates files. 2200-75-2800 FD-100-0000° shall be substituted;
- (B) against sorial number 8 relating to the post of Senior Librarian under column 4, for the letters and liences "Rs. 650-30-740-35-810-100-35-880-40 1000 Fit-40 1200" the letters and lignres 'Rs. 2000-60-2 000 Fit-75-3200-100-3500" shall be substituted.

[111e No. A-12018] 1[88-15.1V (1)]

NOTE- Principal rules were notified vide (U.S.R. 856, dated 19-11-1953 and amendment side (U.S.R. 212, dated 23-02-1955, and (USR 990 dated 15-11-1986,

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